

**Satra Properties ( India) Ltd**

**Category - List of Employees / Workmen  
( As on 24.12.2020)**

**The public notice sought proof of claims from operational creditor in form D/Form E as stipulated in regulation 9. Till the last date of claim (i.e. 19.8.2020) and thereafter till 18.09.20 the undersigned interim professional has received claims from the following Workman/ employee/ Authorised representative of workmen and employees.  
None of the Employees/ Workmen have any security interest**

S.No.	Name of Workmen/Employees	Amount Claimed (INR)	Amount Admitted (INR)	Amount not admitted (INR)	Amount – under verification (INR)	Note reference
1	Abhishek Shigawan	3,06,919	-	-	3,06,919	1
2	Anish Charania	22,800	22,800	-	-	-
3	Ashutosh Maroo	3,61,736	-	-	3,61,736	2
4	Mukesh Chauhan	59,600	59,600	-	-	2A
5	Abdul Rashid Modi	2,58,328	-	-	2,58,328	2
6	Sanjay Gadre	12,88,076	-	-	12,88,076	3
7	Satyanarayn Chaudhary	3,94,915	-	-	3,94,915	4
8	Saurabh Jain	5,05,681	-	5,05,681	-	5
9	Teekam Chand Rawat	47,059	29,406	17,653	-	6
10	Vinay Maroo	7,39,785	-	-	7,39,785	7
11	Ramesh T. Gada	15,73,461	6,36,154	-	9,37,307	1
12	Falguni Tankariya	7,01,195	3,08,269	-	3,92,926	1
13	Sanjay Thalari	3,49,141	-	-	3,49,141	1
14	Anuj Pratap Yadav	3,32,050	-	-	3,32,050	8
15	Barun Singh	58,191	-	-	58,191	9
16	Anusha Singi	1,07,868	-	-	1,07,868	9
17	Manan Udani	24,25,152	-	-	24,25,152	1
18	Sanjay Vekariya	2,20,885	1,12,629	1,08,256	-	10
19	Rajesh Kachha	6,85,514	-	-	6,85,514	9
20	Bhupesh Raikar	28,41,479	-	-	28,41,479	11
21	Rampal Vishwakarma	38,40,652	-	-	38,40,652	12
22	Harilal Gupta	2,17,948	-	-	2,17,948	1
23	Dharamshi Dedhia	3,83,599	-	-	3,83,599	1
24	Sonali Pathak	1,00,425	-	-	1,00,425	13
25	Anup Dubey	4,37,622	-	-	4,37,622	1
26	Dimple Valiyani	2,77,690	1,74,850	1,02,840	-	1
27	Romal Gada	67,173	67,173	-	-	-
28	Divya Shah	40,903	40,903	-	-	-
29	Krunal Patel	5,71,558	-	-	5,71,558	1A
30	Arvind Sharma	2,61,365	-	-	2,61,365	1
	<b>Total(INR)</b>	<b>1,94,78,770</b>	<b>14,51,784</b>	<b>7,34,430</b>	<b>1,72,92,556</b>	

### Note reference

Sr.No.	Particulars
1	Supporting Documents awaited. Examined supporting documents submitted. Raised furtehr queries. Reply awaited.
1A	Working with grouo co when he resigned. Asked to file claim only in respect of dues of CD.
2	The correct form is not yet received. Reminder sent
2A	The Devlartion part of the form not signed. Asked to sign and submit.
3	Documents, working and clarification awaited
4	Form is incomplete, only 1st page provided
5	Amount claimed is with respect to RRB Realtors Private Limited and not of the Corporate debtor. Mail sent agains as he has indicated that there are some dues from CD. Awaiting details in a
6	17653 not admitted since worked for less than 5 years so not eligible for gratuity
7	Appropriate claim form and documents are awaited
8	Signed form with supporting document awaited
9	Under verification. No appointment order. Reminder sent again
10	Bonus details were not mentioned in the offer letter and leave encashment not considered since no record of it with us, so part claim admitted. To cross verify once the Pay roll documents are made availabel to the IRP
11	No documentary support provided though with the Corporate Debtor for 10 years
12	Supproting documents and working sheet of calcualtion awaited. Reminder sent
13	Calculation sheet and legible copy of bank statement awaited